

(c) The primary objective of policy measures for prompting and strengthening small, tiny and village enterprises laid in Parliament on 6.8.1991 is to impart more vitality and growth impetus to the small scale sector to enable it to contribute its mite fully to the economy, particularly in terms of growth of output, employment and exports.

[English]

Setting up of Industries by NRIs

3335. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the NRIs have been interest in establishing new industries in India after announcement of the recent liberalised industrial policy; and

(b) if so, the details of the industries in which NRIs have come forward to take up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Since the announcement of the new industrial policy on 24th July, 1991, 30 approvals have been accorded by the Special Approvals Committee (Non-Resident Indians) for setting up industries in the various fields viz., printing, chemicals, computer software etc.

Expansion of Sugar Mills

3336. SHRI KASHI RAM RANA:
DR. LAXMI NARAYAN PAN-
DEY:

Will the Minister of FOOD be pleased to state:

(a) the number and details of applications received from the sugar mills for expansion; and

(b) the time by which the Government propose to take action for expanding the Crushing capacity of the mills?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) As on 30.11.1991, 55 applications received for expansion of capacity in the existing units were pending in the Ministry of Food for grant of Industrial Licences, the details of which are given at Annexure.

(b) The Central Government, vide Press Note dated 8.11.1991, has announced the Licencing Policy Guidelines for the sugar year 1991-92 and the 8th Five Year Plan (1992-93— 1996-97). All pending applications for grant of licences for expansion in the existing sugar factories would now be considered as per this revised policy.